these visits is that we will try to resolve the issue of Indian fishermen also. We are making certain other arrangements making adequate propaganda and we would like to ensure that they adequately work. Sometimes, it happens. This is an abnormal situation. We cannot deny the facts. I am not taking you back to the memories of 20 years ago, but we are fully aware of what has happened and, therefore, keeping that in view, this is really a very sensitive issue, and let us not politicise it. We try to politicise everything. It does not help us either. Therefore, these are grave issues. People are suffering and we shall have to do whatever we can do. By simply showing temper here and using strong languages, Mr. Deputy Chairman, Sir, I do not feel, that these issues can be resolved. For that, we shall have to patiently work out, talk and negotiate with the parties concerned. Thank you, Sir.

DR. V. MAITREYAN: Sir, he has not mentioned about pro-LTTE activities. He has not mentioned anything about it. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no more clarifications. ...(Interruptions)... Clarifications are over. ...(Interruptions)...

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform the Members that the Business Advisory Committee in its meeting held on Thursday, the 23rd October, 2008, has allotted time for the Government Legislative Business as follows:-

1.	Consideration and passing of the following Bills:		
(a)	The Limited Liability Partnership Bill, 2008	-	Two hours
(b)	The Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005	-	Two hours
(c)	The Code of Criminal Procedure (Amendment) Bill, 2006	-	Two hours
2.	Consideration and passing of the Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008, after it has been passed by Lok Sabha.	-	Two hours
3.	Consideration and passing of the following Bills as passed by Lok Sabha:		
(a)	The Airports Economic Regulatory Authority of India Bill, 2007	-	Two hours
(b)	The Indian Maritime University Bill, 2007	-	Two hours

The Committee recommended that Private Members' Business (Resolutions) scheduled for Friday, the 24th October, 2008, may be postponed to some other day.

The Committee also recommended that the House may sit up to 6.00 p.m. and beyond, as and when necessary, for transaction of Government Legislative and other Business. ... (Interruptions)....

DR. V. MAITREYAN (Tamil Nadu): Sir, this is highly objectionable. ...(Interruptions)... We are walking out.

[At this stage, some hon. Members left the Chamber.]

SHRI BHARATKUMAR RAUT (Maharashtra): Sir, I want a clarification. Hon. Railway Minister is here.

MR. DEPUTY CHAIRMAN: Yes, what is it?

SHRI BHARATKUMAR RAUT: Sir, I want to bring to the notice of the House that the hon. Railway Minister has made comments during his reply to the Supplementary Demands, which were. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, that is over. ... (Interruptions)... No, you should have raised the issue then only. ... (Interruptions)... Please, sit down.

STATEMENTS BY MINISTER - Contd.

National Land Records Modernisation Progress (N.L.R.M.P.)

ग्रामीण विकास मंत्री (श्री रघुवंश प्रसाद सिंह): उपसभापति महोदय, राष्ट्रीय भूमि अभिलेख आधुनिकीकरण कार्यक्रम में यू.पी.ए. सरकार के एन.सी.एम.पी. में यह परिकल्पना की गई है कि "राजस्व प्रशासन को पूर्णतः आधुनिक बनाया जाएगा तथा स्पष्ट भूमि स्वामित्वाधिकार तैयार किए जाएंगे। इस प्रावधान पर अग्रेत्तर कार्रवाई करते हुए राज्यों तथा संघ राज्य क्षेत्रों, भारत सरकार के संबंधित मंत्रालयों/विभागों तथा विशेषज्ञ एजेंसियों के साथ व्यापक एवं गहन परामर्श के पश्चात् राष्ट्रीय भूमि अभिलेख आधुनिकीकरण कार्यक्रम तैयार किया गया। मंत्रिमंडल ने 21 अगस्त, 2008 को अपनी बैठक में एन.एल.आर.एम.पी. को अनुमोदित कर दिया है।

एन.एल.आर.एम.पी. का मुख्य उद्देश्य आधुनिक, व्यापक एवं पारदर्शी भूमि अभिलेख प्रबंधन प्रणाली विकसित करना है, जिसका अंतिम लक्ष्य स्वामित्व की गारंटी के साथ निश्चायक भूमि स्वामित्वाधिकार प्रणाली को लागू करना है।

यह केन्द्र प्रायोजित योजना होगी, जिसके निम्नलिखित घटक होंगे:-

- (iv) भू-कर मानचित्रों के अंकीकरण सहित भूमि अभिलेखों का कम्प्यूटरीकरण, लिखित तथा स्थानिक आंकड़ों का समेकन, तहसील और राज्य स्तर पर आंकड़ा-केन्द्र स्थापित करना, राजस्व कार्यालयों को अंत: सम्बद्ध करना।
- (v) आधुनिक प्रौद्योगिकीय विकल्पों का प्रयोग करके सर्वेक्षण/पुनर्सर्वेक्षण करना तथा सर्वेक्षण एवं बंदोबस्त अभिलेखों को अद्यतन करना।
- (vi) राजस्व कार्यालयों के साथ उप-पंजीयक के कार्यालयों को अंत: सम्बद्ध करने के साथ-साथ पंजीकरण का कम्प्यूटरीकरण करना।
- (vii) तहसील स्तर पर आधुनिक अभिलेख कक्ष/भूमि अभिलेख प्रबंधन केन्द्र स्थापित करना।
- (viii) प्रशिक्षण और क्षमता निर्माण
- (ix) मूल भौगोलिक सूचना प्रणाली।

एन.एल.आर.एम.पी. की कुल पूंजीगत लागत 5656 करोड़ रुपए होने का अनुमान लगाया गया है।

कार्यक्रम के अंतर्गत कार्यान्वयन की इकाई जिला होगा। एन.एल.आर.एम.पी. के अंतर्गत देश के सभी जिलों को 12वीं योजना के अंत तक शामिल किया जाएगा।